

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4302
ANSWERED ON:21.08.2000
HUMAN TREATMENT TO ANIMALS
ANANTA NAYAK

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Prime Minister has asked to the Chief Ministers of various States to enforce laws for more humane treatment to animals;
- (b) if so, the steps taken by various State Governments in this regard; and
- (c) the steps taken by the Government to ensure basic minimum care to animals?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a)&(b) Yes Sir. Prime Minister of India has written a letter to the Chief Ministers of all the States on 31st May 2000 to achieve the objective of more humane treatment to animals. A number of State Governments have replied that they have received the letter and are looking into the matter.

(c) The Government is also pursuing the matter with all the State Governments to set up a `Society for Prevention of Cruelty to Animals` in each district and to activate existing Societies for Prevention of Cruelty to Animals, where these have become nonfunctional.